

III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 27.11.2020

1st Session 11.00 am

Hearing

1. O.S.1661/2014
2. O.S.365/2016
3. O.S.177/2018
4. O.S.536/2018
5. O.S.1495/2019
6. O.S. 221/2020
7. O.S.1485/2008

Arguments

8. O.S. 1127/2011
9. O.S. 157/2016
10. O.S. 2307/2007
11. O.S. 437/2009

Evidence

12. O.S.567/2011
13. O.S.1193/2012
14. O.S.111/2013
15. O.S.293/2013
16. O.S.847/2013
17. O.S.1303/2013
18. O.S. 1683/2013
19. O.S. 809/2014
20. O.S. 1315/2014

2nd session 2.45 PM

Hearing

1. O.S.551/2010
2. O.S. 105/2015
3. O.S. 1491/2015
4. O.S.1035/2016
5. O.S. 1053/2016
6. O.S. 349/2019
7. P & SC 1/2020

Arguments

8. O.S.1003/2012
9. O.S. 1589/2014
10. O.S.695/2015
11. O.S. 117/2016
12. O.S. 1457/2019

Evidence

13. O.S.515/2015
14. O.S. 825/2015
15. O.S. 953/2015
16. O.S. 1291/2015
17. O.S. 1319/2015
18. O.S. 57/2018
19. O.S. 61/2018
20. Misc. 9/2019

W.S.
26/11/2020
III Additional Civil Judge,
Bengaluru Rural District
Bengaluru